

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA (CAA) No. 16/Chd/Hry/2018**

**Under Sections 230 & 232  
of the Companies Act, 2013**

**In the matter of Scheme of Amalgamation of:**

Sunbeam Auto Private Limited

...Applicant -Transferor Company

With

Novy Mir Lightweighting Solutions Private Limited

... Second Applicant-Transferee Company

Present: Mr. D. Bhattacharyya, Advocate and Mr. Saksham Tyagi, Advocate  
for the applicants.

The matter is adjourned to 31.08.2018 for arguments. The  
petitioner's counsel shall also make submissions with regard to para Nos. 26 and  
27 of the petition.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

Sd/-  
(Pradeep R. Sethi)  
Member(Technical)

July 31, 2018  
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